

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. **07** (Mis.)
II-14-1/2025

Bilaspur, dated **09** January, 2026

The Additional Registrar (Administration), High Court of Chhattisgarh, Bilaspur is appointed as Complaint Officer/Grievance Redressal Officer, for the High Court Establishment, in compliance of order dated 17.10.2025 passed by Hon'ble Supreme Court of India, New Delhi in Writ Petition (C) No. 1405/2023, in Section 11 of the Transgender Persons (Protection of Rights) Act, 2019 and in Rule 13 of the Transgender Persons (Protection of Rights) Rules, 2020.

By order of Hon'ble the Chief Justice

Sd/-
(Rajnish Shrivastava)
Registrar General

Endt. No. **545** /
II-14-1/2025

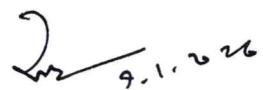
Bilaspur, dated **09** January, 2026

Copy forwarded to:-

1. J.R.-Cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
18. Registrar (Vig./I.&E./Judl./S&A Cell/Estt.), High Court of Chhattisgarh, Bilaspur
19. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
20. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur - with a request to get it be uploaded in the website of this High Court,
21. Additional Registrar (Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
22. O.S.D., High Court of Chhattisgarh, Bilaspur,
23. Director, Directorate of Social Welfare Chhattisgarh, Social Welfare Campus, Mana Camp, Raipur (C.G.),
24. All Registrars (M.), High Court of Chhattisgarh, Bilaspur,
25. All Joint Registrars (M.), High Court of Chhattisgarh, Bilaspur,
26. All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur,
27. Budget Officer, High Court of Chhattisgarh, Bilaspur,
28. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
30. Assistant Registrar (Protocol)/Court Officer, High Court of Chhattisgarh, Bilaspur,
31. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,

for information / necessary action.



(Rajnish Srivastava)
Registrar General